

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 209 of 2020**

**In the matter of:**

**R.P. Casting Pvt. Ltd.**

**....Appellant**

**Vs.**

**Registrar of Companies, Delhi &  
Haryana**

**...Respondent**

**Present**

**For Appellant: Mr. Ashish Middha & Mr. Purav Middha, Advocates.**

**For Respondent: Ms. Easha Kadian (Income Tax Department), For R-2.**

**ORDER**  
**(Virtual Mode)**

**08.12.2020:** Heard Learned Counsel for the Appellant. Let the Notice be issued to the Respondent through speed post. Requisite along with process fee, if not filed, may be filed within three days from today. If the Appellant provides the e-mail ID of Respondent, Let Notice be also issued through e-mail.

The Registry is directed to List the matter on **5<sup>th</sup> January, 2021.**

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*Sim/nn*